

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
HOME-III DEPARTMENT
5th Level, 'C' Wing, Delhi Secretariat, I.P. Estate New Delhi-110002

F. No. 17/1/2015/Home-III/P-III/ 1631

Dated: 22/2/19

To

Deputy Director,
Directorate of Information & Publicity,
Block No.9, Old Secretariat,
Delhi.

Sub: - Vidhan Sabha Un-starred Question No.220 raised by Shri Somnath Bharti for 28.02.2019.

Sir,

With reference to your letter No.F.11(B-I)/VI/2015-20/A.C.No./Ques.Br./1354 dated 18.02.2019, please find enclosed herewith 150 sets of reply of Un-starred Assembly Question No. 220 raised by Shri Somnath Bharti listed for 28.02.2019 for necessary action please.

This issue prior approval of Hon'ble Minister for Home, GNCTD.

Yours faithfully,


(B.K.PURI),

DEPUTY SECRETARY (HOME/FIRE)
GOVT. OF NCT OF DELHI.

Encl: As above.



राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
गृह विभाग -III, पांचवा तल सी विंग,
दिल्ली सचिवालय, आई.पी.एस्टेट, नई दिल्ली

श्री सोमनाथ भारती के द्वारा उठाया गया विधानसभा अतारंकित प्रश्न संख्या 220 का उत्तर दिनांक 28.02.2019

क	मालवीय नगर मेट्रो स्टेशन के निकट नियत स्थान पर अग्निशमन केन्द्र स्थापित करने के मामले में प्रश्नकर्ता विधायक की क्या स्थिति है	मालवीय नगर मेट्रो स्टेशन के निकट गीतांजलि इंकलेव दमकल केन्द्र का निर्माण कार्य प्रारम्भ हो गया है । इस स्थान पर विभाग द्वारा एक अग्निशमन वाहन प्रतिदिन सुबह से शाम तक तुरंत टर्नआउट के लिए खड़ा किया जा रहा है ।
ख	मालवीय नगर विधानसभा क्षेत्र से अग्निशमन विभाग को कितनी शिकायतें प्राप्त हुई हैं	मालवीय नगर विधानसभा क्षेत्र इस विभाग के नेहरू प्लेस दमकल केन्द्र के अंतर्गत आता है । इस केन्द्र पर अभी तक 1210 काल्स (01.4.18 से 19.02.2019) प्राप्त हुई जिन्हें इस विभाग द्वारा अपनी सेवाएं दी गई हैं ।
ग	इन पर कितनी देर में कार्यवाही हुई और जानमाल की कितनी हानि हुई	इन सभी सूचनाओं पर इस विभाग द्वारा तुरंत कार्यवाही की गई व अपनी सेवाएं दी गई । इन सभी घटनाओं में कुल 04 लोगों की जान गई व 18 लोग इनमें घायल हुए । संपत्ति नुकसान के बारे में ब्योरे इस विभाग में उपलब्ध नहीं है ।
घ	अग्निशमन विभाग द्वारा मालवीय नगर निरंकारी स्कूल के पीछे हुए अग्निकांड जैसी घटनाएं रोकने के लिए कौन-कौन से सावधानी उपाय किए गए, और	इस विभाग द्वारा मालवीय नगर क्षेत्र में तुरंत पहुंचने के लिए गीतांजलि दमकल केन्द्र का निर्माण जल्द करवाया जा रहा है । फिलहाल दिन में एक अग्निशमन वाहन इस केन्द्र पर भेजा जाता है ।
ड	मालवीय नगर में कुछ समय पहले हुए NIL-26 अग्निकाण्ड से संबंधित रिपोर्ट का विवरण क्या है,	मालवीय नगर निरंकारी स्कूल के पीछे हुए अग्निकाण्ड की रिपोर्ट संलग्न है ।


(बी.के.पुरी)

उप-सचिव, अग्निशमन

2/c

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
HEADQUARTERS : DELHI FIRE SERVICE : NEW DELHI

NO. F. 6 / DFS / HQ / 2018 / 2388

Dated: 31.05.2018

Sub: Special Report of "Serious Fire" occurred at Near Sant Nirankari School, Khirki Extension, Malviya Nagar, New Delhi on 29.05.2018 at 1657 hrs.

1. Receipt of Call

On 29.05.2018 at 1657 hrs, a fire call was received at Delhi Fire Service Control Room through Mr. Nilesh from Mob. No. 9155200642 stating that there is a fire at above mentioned address.

2. First Dispatch

Immediately, at 1658 hrs, 02 water tenders and 01 water bouser with Station Officer (Mathura Road) were responded. On reaching the site, the officer in-charge started fire-fighting operations.

3. Scale-Up

At 1740 hrs, officer in-charge upgraded the fire as of "**Make 6 Category**" and at 1741 hrs, additional 09 water tenders, 02 water bousers and 01 bulk foam tender were responded with Divisional Officer and 02 Assistant Divisional Officers.

4. Reinforcement

At 1745 hrs, under order of Director additional 03 water bousers were responded.

Dy. Chief Fire Officer also responded to the scene of fire.

5. Category raised to Serious

At 1855 hrs, officer in-charge upgraded the fire as of "**Serious Category**" and at 1856 hrs, additional 04 water tenders, 03 water bousers, 01 FRFSA, 01 rescue tender, 01 control cum light van, 01 hose tender, 01 QRT and 01 motor pump were responded with 03 Divisional Officers and 04 Assistant Divisional Officers. 02 Chief Fire Officers and 03 Dy. Chief Fire Officers also responded to the scene of fire.

Director Delhi Fire Service also responded to the fire scene.

At 1934 hrs, officer incharge demanded QRT and motor pump, accordingly 02 QRT's and 01 motor pump were dispatched.

6. Fire Brought under Control

At 0015 hrs on 30.05.2018 "**Surrounded Message**" was received in control room from the officer-in-charge.

At 0615 hrs "**Under Control Message**" was received in control room from the officer-in-charge.

At 0700 hrs "**Stop Message**" was received in control room from the officer-in-charge. However, cooling/combing operations continued until 0600 hours on 31.05.2018 when the operation was declared closed.

In 35 fire units (water tenders -15, water bousers-09, bulk foam tender - 02, FRFSA - 01, motor pump -02, control cum light van - 01, hose tender -01, QRT - 03 and rescue tender -01) were utilized for operation and approximately 800,000 liters of water was discharged on to the fire utilizing six water jets.

7. Brief about the incident:

Fire started from a truck that was being loaded and parked in a narrow lane with a building under construction and a storage godown premises on the other. The godown was stuffed heavily with petro-chemical based material. The fire spread quickly to the godown and the adjoining building and burnt fiercely emanating huge quantity of smoke containing thick black shoot. The smoke spread to the adjoining residential

area and threatened the life of large number of people. The fire temperature was well above 1000°C. The fire duration was expected to be large and thus, enough water was mobilized by increasing the number of firefighting units together with replenishment from nearby sources like Select City Walk Mall, DJB filling points to ensure continuity of water supply @ 2000 liters per minute to operate 5-6 water jets simultaneously to contain the fire to its place of origin. The burning rate of materials was very high after the dust storm that continued until 1200 hours midnight but the fire was contained. This was unprecedented and not experienced in the last two decades. The fire fighters took great risk and showed exemplary courage and dedication in coming within 5-10 meters from the fire to make water reach the burning materials before it was converted into steam. The godown owners' representative was asked to remove the salvaged goods using Fork Lift. The active operation lasted for 14 hours and cooling/combining continued until 0600 hours on 31.05.2018 when final withdrawal was made. Most importantly there were no casualties/injuries in such a massive fire. The Delhi Police, local leadership and the local residents supported the entire operation well.

8. Unauthorized Occupancy

It is learnt that the occupancy was unauthorized. Such a huge storage of petrochemicals in a thickly populated unplanned area is a potential threat and need to be identified by the agencies concerned and measures taken to remove them to industrial pocket with required fire protection facilities.

9. Discontinuity in fire fighting operations

The DDMA representative asked the officer-in-charge at the fire scene to withdraw from the premises and firefighting operations were discontinued thrice when the IAF commenced water application. This involved a great risk and may lead to life threatening situation particularly when petrochemicals are involved in fire that too in a thickly populated area. This needs to be avoided in future.



(Dr. G.C. MISRA)
Director

T. No. 011-23414000

31/5

Copy for favour of kind information to: -

1. The Secretary to Hon'ble Lt. Governor, Delhi, Raj Niwas, Delhi.
2. The Secretary to Hon'ble Minister of Home, PWD, Health & Industries, Transport, GNCT of Delhi, Delhi Secretariat, New Delhi
3. P S to the Chief Secy. GNCT of Delhi, Delhi Secretariat, New Delhi
4. P S to Pr. Secy. (Home), GNCT of Delhi, Delhi Secretariat, New Delhi
5. PS to The Commissioner of Police, Delhi with the request to direct the concerned officials to investigate the cause of fire and apprise this department.
6. P S to the Commissioner, South Delhi Municipal Corporation, Civic Centre, New Delhi.